

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

**REGIONAL BENCH - COURT-1
Customs Appeal No. 21340 of 2016**

(Arising out of Order-in-Appeal No(s). 386-389/2016 dated 27.05.2016 passed
by the Commissioner of Customs (Appeals), Bangalore.)

M/s. Kalyani Steels Limited

....Appellant

Hospet Road,
Ginigera – 583 228,
Koppal District.

VERSUS

The Commissioner of Customs

....Respondent

New Custom House,
Panambur,
Mangalore – 575 010.

Appearance:

Mr. M.S. Nagaraja, Advocate for the Appellant

Mr. Maneesh Akhoury, Asst. Commissioner (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 02.09.2024

DATE OF DECISION: 28.02.2025

This appeal is dismissed. For Order, see order of date in
Customs Appeal No. 21339 of 2016.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja...